

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1805

TO BE ANSWERED ON THE 8TH MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

INSTALLATION OF STATUE OF SUBHASH CHANDRA BOSE

1805. SHRI BISHNU PADA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the 10 Nos. Pradhans, 6 Nos. Panchayat Samiti Members and 3 Nos. Zila Parishad Members of Diglipur Tehsil, North Andaman have submitted a joint representation to the Lieutenant Governor, A&N Islands on 18.11.2015 demanding for re-installation of statue of Netaji Subhash Chandra Bose (removed on 27.09.2014), at the same place at Subhash Gram, Diglipur;

(b) if so, the steps taken by the Administration to install the statue at the same location; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes, Madam.

(b) & (c): The representation was examined by the Union Territory of Administration of A&N Islands. This representation was not considered by the A&N Administration as the place is in violation of the directions of Hon'ble Supreme Court in judgment dated 18.1. 2013 in SLP (C) No. 8519 of 2006 (Union of India Vs. State of Gujarat & Ors).
